

FAO No. 3974 and 4044 of 2013

National Insurance Co. Ltd. ..... Appellants  
V/s  
1. Daisy Grewal & ors.  
2. Rani Kanwarbir Kaur Grewal & ors. .... Respondents

**Respondent No. 3/5:**

Varinder Parshad S/o D.G.M B.S.N.L. Head Office  
Janpath, Cannought Place, New Delhi, Owner of Car No.  
CM-03-U-3554.

**Respondent No. 4/6:**

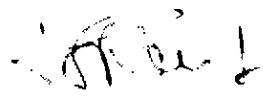
Ashok Kumar S/o Madan Lal R/o Dane Gali, Mallot District  
Muktsar and Ward No. 1, Dev Nagar, Sri Ganga Nagar,  
Rajasthan, Owner of Canter No. RJ-13-GA-0136.

**Respondent No. 6/8:**

Jagraj Singh S/o Gurdayal Singh R/o WNo. 3,  
Gajsingpur, Sri Ganga Nagar, Rajasthan.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **29-01-2020(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
30<sup>th</sup> Oct, 2019.

  
Superintendent (Judl.),  
For Registrar (Judicial)

30/10/19